

Annexure-4

Name of the corporate debtor: SASA MUSA SUGAR WORKS PRIVATE LIMITED; Date of commencement of liquidation: 20.02.2025; List of stakeholders as on: 20.11.2025

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Sajid Ali		₹ 1,06,39,000.00	₹ 1,06,39,000.00	Unsecured Financial Loan	₹ -	0.00%	-	-	-	-	The claim form D ,Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 was received.
2	Najma Begum		₹ 6,55,000.00	₹ 6,55,000.00	Unsecured Financial Loan	₹ -	0.00%	-	-	-	-	The claim form D ,Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 was received.
3	Shahid Ali		₹ 72,04,129.00	₹ 72,04,129.00	Unsecured Financial Loan	₹ -	0.00%	-	-	-	-	The claim form D ,Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 was received.
Total			₹ 1,84,98,129	₹ 1,84,98,129	-	₹ -	0.00%	-	-	-	-	